

able to raise loans in foreign currency.

(b) to (d) Does not arise.

**X-Ray and ECG machine in Sewa Nagar CGHS dispensary**

1190. SHRI K. G. MAHESHWARAPPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the X-Ray and ECG Machines in Sewa Nagar CGHS dispensary are out of order; and

(b) if so, since when and what are the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) and (b) ECG Machine has since been got repaired and is in working order. X-Ray Machine is out of order since 1-9-90. The repair of the X-Ray Machine is being expedited.

**Implementation of new education policy**

1191. DR. RATNAKAR PANDEY:

SHRIMATI BIJOYA CHAKRAVARTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken measures to implement the new education policy;

(b) if so, what are the details thereof;

(c) whether Government propose any changes in new education policy; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) After National Policy on Education (NPE) was adopted by the Parliament in

May, 1986, several steps were taken for its implementation in furtherance of its objectives. A number of new schemes were launched in key areas like Elementary Education including Operation Blackboard, Non-Formal Education, restructuring of Teacher Education, establishment of Navodaya Vidyalayas, Vocationalisation of Education, Science Education, Education Technology and Modernisation in the Higher and Technical Education sectors including removal of obsolescence. The Government have decided to resume the implementation of NPE with renewed vigour.

(c) and (d) The Government do not propose to make any fundamental change in the policy. However it has been decided to constitute a Committee of the Central Advisory Board of Education to review the implementation of NPE taking into account the recommendations of the Committee for review of the National Policy on Education as well as the various developments that have taken place since NPE.

**News item captioned "ban on exports of red sanders wood lifted"**

1192. SHRI VIREN J. SHAH: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the Statesman, Delhi dated the 4th July, 1991 entitled "Ban on exports of red sanders wood lifted" indicating that the deletion of conditionality for the export of red sanders wood is likely to result in indiscriminate felling of long gestation red sanders trees for short term gains in foreign exchange in view of great demand for red sanders wood in musical instruments needing high resonance; and

(b) what safeguards are being contemplated in the trade policy being framed by Government to reduce indiscriminate felling arising out of relaxation, realisation of a minimum